

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 59 OF 2015 &  
IA NO. 274 OF 2016**

**Dated: 30<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**IL& FS Tamilnadu Power Co. Ltd.**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Ms. Shikha Ohra  
Mr. Hemant Singh  
Mr. Nishant Kumar

Counsel for the Respondent(s) : Mr. Divyanshu Rai  
for Mr. Nikhil Nayyar, R.1  
  
Ms. Suparna Srivastava for R.2  
  
Mr. S. Vallinayagam for R.3

**ORDER**

We have heard learned counsel for the parties. Hearing is concluded. ***Judgment is Reserved.***

**(I. J. Kapoor)**  
**Technical Member**  
ts/kt

**(Justice Ranjana P. Desai)**  
**Chairperson**